

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB-1895/ND/2019

IN THE MATTER OF:

Mr. Ashok Agarwal

Vs

M/s. Amiten Polymenrs Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. PAnkaj, Adv. Ishita

For the Respondent : Adv. Amit, Adv. Abhishek

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the CD submitted that he has filed the reply and the same is on record. Arguments heard. Reserved for orders.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)